

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 142 OF 2019 &
IA NO. 616 OF 2019**

Dated: 8th May, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**The Tata Power Company Limited (Distribution) ...Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Basava Prabhu S. Patil, Sr. Adv
Mr. Abhishek Munot
Mr. Kunal Kaul
Mr. Geet Ahuja

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Hemant Singh
Mr. Tushar S.
Mr. Lakshyajit Singh for R-2

ORDER

Heard learned counsel for the Appellant and Respondent for some time today.
List the matter for further hearing on **09.05.2019.**

**(S. D. Dubey)
Technical Member**

Js/kt

**(Justice Manjula Chellur)
Chairperson**